

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

The 5<sup>th</sup> day of **February, 2019.**

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

**Contempt Petition/Application No.330/00019 of 2018  
IN  
Original Application Number. 693 of 2017**

Ashutosh Kumar, aged about 24 years, Son of Late Ram Shankar, Resident of BS-101, Sector, Barsana Kalindipuram, District- Allahabad.

.....Applicant.

**VE R S U S**

1. Anant Narayan Nanda, Secretary, Ministry of Communication Dak Bhawan, Sansad Marg, New Delhi-110001.
2. Dr. Y.P. Rai, Chief Post Master General U.P. Circle Hazratganj, Lucknow.
3. Shri M.U. Abdali, Post Master General, Allahabad Region, Allahabad.

.....Respondents

Advocate for the applicant : Shri Shiv Mangal

Advocate for the Respondents : Shri D.S. Shukla

**ORDER**

Heard Shri Shiv Mangal, learned counsel for the applicant and Shri D.S. Shukla, learned counsel for respondents.

2. Learned counsel for the respondents' states that the order passed by the Tribunal dated 02.06.2017 has been complied with.
3. Learned counsel for the applicant also agrees with the submission made by the learned counsel for the respondents.
4. In view of the above, contempt petition is dismissed. Notices issued are discharged.

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**/neelam/**